

Central Administrative Tribunal, Principal Bench

Original Application No. 2198 of 2003
M.A.No.1875/2003

New Delhi, this the 6th day of April, 2004

Hon'ble Mr. Justice V.S. Aggarwal, Chairman
Hon'ble Mr. S.K. Naik, Member (A)

1. Ms. Sulochna Rawat	- Nurse Grade-B
2. Ms. Asha Massey	- Nurse Grade-B
3. Ms. Santosh Manchanda	- Nurse Grade-B
4. Ms. Florence Martin	- Nurse Grade-B
5. Ms. Gyan Lata Dass	- Nurse Grade-B
6. Ms. Vaila Raj Kumar	- Nurse Grade-B
7. Ms. Sushil Kumari (Bhatia)	- Nurse Grade-B
8. Ms. Raj Rani Sharma	- Nurse Grade-B
9. Ms. Jasbir Kaur	- Nurse Grade-B
10. Ms. V.K. Khokhar	- Nurse Grade-B
11. Ms. Sudharma P.N.	- Nurse Grade-B
12. Ms. Padmavati Amma	- Nurse Grade-A
13. Ms. Kanta Verma	- Nurse Grade-A - Nurse B (Retired)

All working at:

Ayurvedic & Unani Tibbia College,
Govt. of NCT of Delhi, Ajmal Khan Road,
Karol Bagh, Delhi-5

....Applicants

(By Advocate: Shri Vikas Dutta)

Versus

1. The Lt. Governor-cum-Chairman
Ayurvedic & Unani Tibbia College Board,
Lt. Governor House, Raj Niwas Marg,
Delhi-54
2. Director (ISMH)/Administrator
Ayurvedic & Unani Tibbia College
Govt. of NCT of Delhi, 9th Floor,
Player Building, New Delhi
3. The Principal
Ayurvedic & Unani Tibbia College
Ajmal Khan Road, Karol Bagh,
Delhi-5
4. The Executive Officer
Ayurvedic & Unani Tibbia College
Ajmal Khan Road, Karol Bagh,
Delhi-5

....Respondents

(By Advocate: Shri Vijay Pandita)

O R D E R (ORAL)

By Justice V.S. Aggarwal, Chairman

During the course of submissions, it was not

disputed at either end that the respondents are getting the work study conducted and thereafter screening of the employees of the erstwhile Tibbia College has to be done. Decision has to be taken after that as to if certain employees have to be granted a particular status or not.

2. Keeping in view these facts, the present petition is disposed of, directing respondent no.2 to get the work study conducted as well as screening effected and take a decision in this regard. We direct accordingly. The said exercise should be completed within six months of the receipt of the certified copy of the present order and decision taken should be communicated to the applicants. O.A. is disposed of.

Naik
(S.K. Naik)
Member(A)

Ag
(V.S. Aggarwal)
Chairman

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